

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

15

IA 1385(MB)2024
IN C.P. (IB)/1057(MB)2021

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 28.03.2024

NAME OF THE PARTIES: Sterling Enamelled Wires Private Limited
Vs
Nik -San Engineering Company Limited

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Mr. Agam Maloo, Ld. Counsel for the Applicant present.
2. **IA-1385(MB)2024:** This is an application filed by the IRP under section 60 (5) of the Insolvency and Bankruptcy Code, 2016 for filing the report certifying Constitution of Committee. The same is taken on record. Accordingly, IA-1385(MB)2024 is **allowed and disposed of**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)